

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:177
ANSWERED ON:01.03.2002
NABARD FUNDING
KAILASH MEGHWAL

Will the Minister of FINANCE be pleased to state:

(a) the amount allocated by NABARD to Rajasthan for implementation of various projects in the State since April 1, 1998, project-wise; and

(b) the criteria for selection of these projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) National Bank for Agriculture and Rural Development (NABARD) has furnished purpose-wise sanctions accorded under I to V tranches (as on 31 March 2001) of Rural Infrastructure Development Fund (RIDF) to the State Government of Rajasthan are given below :

(Rs. in crore)

S.No. Purpose Amt. Sanctioned

1. Irrigation	601.08
2. Rural Roads	369.37
3. Bridges	27.86
4. Primary Schools	36.09
5. Others	145.83
Total	1180.23

(b) Projects are prioritized by the State Government for availing loan from RIDF. Eligible activities for which loans are sanctioned relate to major, medium and minor irrigation, rural roads, bridges, watershed management, flood protection, rural market yards, command areas development, drainage, cold storage, fish jetties, forest development, inland waterways, building for primary schools, primary health centres, rubber plantation, rural drinking water supply, soil conservation, citizen information centres, agro forestry system, improvement and mini-hydel projects in power sector, etc.